

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*\*

## ORDER

NO: 586


DATED:- 28/8/2019

Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

S. No	Name of the Court.	001 Salary	006- Tele phone	007- O.E.	014- POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Bhaderwah.	13.00	---	0.20	0.20	0.40
2	Pr. D&S Judge, Bandipora.	---	0.10	0.20	0.20	---
3	Pr. D&S Judge, Leh.	4.00	0.10	0.15	0.20	0.30
4	Pr. D&S Judge, Kathua.	---	---	---	---	0.50
5	Pr. D&S Judge, Ganderbal.	---	---	---	---	0.40
6	Pr. D&S Judge, Baramulla.	10.00	---	0.20	---	0.40
7	Pr. D&S Judge, Kishtwar.	4.00	---	---	---	0.40
8	Ist. Addl. D&S Judge, Baramulla.	---	---	---	---	0.40
9	Addl. Distt. Judge (Anti-corruption), Jammu.	2.00	---	---	---	---
10	3 <sup>rd</sup> . Addl. D&S Judge, Jammu.	7.00	--	---	---	---
11	C.J.M. Kargil.	---	---	---	0.10	0.20
12.	Sub Judge, Katra.	2.00	---	---	---	0.20
13	Spl. Mob. Mag. Kargil.	4.00	---	---	---	---
14.	Forest Magistrate, Srinagar.	3.00	---	0.15	---	---
15	Munsiff, Bandipura.	---	---	---	0.15	---
16	Munsiff, Bishnah	10.00	---	0.15	0.10	0.50
17	Munsiff, Mahanpur.	---	---	---	---	0.60
18	Munsiff, Majalta.	---	---	0.10	0.10	0.30
19	Munsiff, Samba.	---	---	---	---	0.40
20	Munsiff, Budhal.	4.00	---	---	---	0.30
21	Munsiff, Mahore.	---	---	---	---	0.40
22	Munsiff, Thanamandi.	4.00	---	---	---	0.40
23	Munsiff, Kupwara.	---	---	---	0.10	0.40
24	3 <sup>rd</sup> . Addl. Munsiff, Srinagar.	6.00	---	0.15	---	0.50
25	Distt. Mob. Mag. (Tr) Kathua.	---	---	0.15	---	---
26	Distt. Mob. Mag. (Tr) Rajouri.	---	---	0.15	0.10	0.20
27	Addl. Mob. Mag. Thanamandi.	---	---	---	---	0.40
28.	Tehsildar, (South) Srinagar.	1.50	---	---	---	0.10
29	Tehsildar, Kangan.	1.00	---	---	---	0.20
30	Munsiff, Tangdhar.	4.50	---	---	---	0.40
1.	Registrar Judl. High Court, Jammu.	5.00	---	---	---	---

By Order.

  
 ( Ram Singh ) 28/8/19  
 Joint Registrar(Acctts)

No: 13831-78/AC


Dated: 28/8/2019

Copy to the:-

1. Registrar Judicial, High Court wing, Jammu.
- 2-7. Pr. D&S Judge, Bhaderwah/Bandipora/Leh/Kathua/Ganderbal/Baramulla/Kishtwar..
8. Ist. Addl. D&S Judge, Baramulla.
9. 3<sup>rd</sup>. Addl. D&S Judge, Jammu.
10. Addl. Distt. Judge (Anti-corruption) Jammu.
11. C.J.M. Kargil.
12. Sub Judge, Katra.
13. Spl. Mobile Magistrate, Kargil.
14. Forest Magistrate, Srinagar.
- 15-22 Munsiff, Bandipora/Bishnah/Mahanpur/Majalta/Samba/Budhal/Mahore/Thanamandi/Kupwara./Tangdhar.
- 23 3<sup>rd</sup> Addl Munsiff Srinagar

Contd...2<sup>nd</sup>/-

- 24-25 Distt. Mobile Magistrate (Tr.) Rajouri/ Kathua.
26. Addl. Mobile Magistrate, Thanamandi.
27. Tehsildar (South) Srinagar.
28. Tehsildar, Kangan.
29. Treasury Officer, Saddle Try. Srinagar.
30. Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 31-48 Treasury Officer, Bhaderwah/Bandipora/Leh/Kathua/Ganderbal/Baramulla/Kargil/  
Katra/Bishnah/Mahanpur/Majalta/Samba/Budhal/Mahore/Thanamandi/Kupwara/  
Rajouri/Kangan/Tangdhar/Kishtwar..  
.... For inf. and n/a.
49. Order Book.
50. I/c NIC High Court, Srinagar for uploading on the High Court website.

  
Joint Registrar (Accts) 28/8/19  
Σ